

# MEGHALAYA LEGISLATIVE ASSEMBLY

## RE-ASSEMBLED BUDGET SESSION

### STARRED

### QUESTIONS & ANSWERS

*Wednesday, the 2nd June, 2010.*

#### Justice Biswas Commission

**Shri JAMES K. SANGMA**

**Dr. M. SANGMA**  
(Chief Minister)

\*20. Will the Minister in-charge Home (Jails) be pleased to state :-

(a) The status of the Justice Biswas Commission enquiring into the Fullmoon Dhar Jailbreak case?

(a) Sir, the enquiry is presently at a standstill due to the resignation of Justice D. Biswas, as Chairman of the Commission of Enquiry.

(b) The deadline set for the report to be tabled?

(b) The enquiry Commission was earlier Scheduled to submit its report by the 31<sup>st</sup> May, 2010.

#### Implementation of BRGF

**Shri PHILLIPOLE D. MARAK**

**Shri F. W. MOMIN**  
(Minister in-charge, Community & Rural Development)

\*21. Will the Minister in-charge Community & Rural Development be pleased to state :-

(a) Whether BRGF is implemented by the Department or the Public?

(a) Sir, in the absence of Panchayat system in the State, different projects under BRGF are implemented under the guidance and supervision of District Planning and Implementation Committee by the line Departments and other implementing agencies involving local councils such as Area Employment Councils and Village Employment Councils.

(b) The Criteria and Procedure in selecting of beneficiary?

(b) The beneficiaries are selected by the implementing agencies after considering the applications received from the beneficiaries taking into account their occupation and income.

### **Modernisation of Police Force**

**Shri JAMES K. SANGMA**

**Shri H. D. R. LYNGDOH**

**[Minister in-charge, Home (Police)]**

\*22. Will the Minister in-charge, Home (Police) be pleased to state :-

(a) The total amount of funds sanctioned to the Home Department by the Ministry of Home Affairs, Government of India under the Modernisation of Police Force for the year 2007-08, 2008-09, 2009-10 and 2010-11?

(a) 2007 - 08	Rs.11.26 crores
2008 - 09	Rs.10.00 crores
2009 - 10	Rs.9.19 crores
2010 - 11	Nil.

(b) How was this fund spent on for the year 2009-10?

(b) For the year 2009-2010, an amount is being spent on procurement of Vehicles, Weaponry, Security equipments, Investigation equipments for CID, Communication equipments, Training equipments, Civil works for both Resident and non-residential, Modernisation of Home Guards.

### **Dalwagre Chockpot Road**

**Shri PHILLIPOLE D. MARAK**

**Shri H. D. R. LYNGDOH**

**[Minister in-charge, Public Work  
(Roads)]**

\*23. Will the Minister in-charge, Public Work (Roads) be pleased to state :-

(a) The present status of Dalwagre Chockpot Road?

(a) Sir, Dalwagre-Chockpot road is black topped of which the portion from 0-16<sup>th</sup> km is in poor condition and the remaining portion from 17<sup>th</sup> - 35<sup>th</sup> km is generally good.

(b) The total amount allocated for improvement of Dalwagre Chockpot Road?

(b) Sir, the total amount sanctioned is Rs.491.77 lakhs.

### **High Tech Traffic Light System**

**Shri JAMES K. SANGMA**

**Shri H. D. R. LYNGDOH**

**[Minister in-charge, Home (Police)]**

\*24. Will the Minister in-charge, Home (Police) be pleased to state :-

(a) The total amount spent on the High Tech Traffic Light system in Shillong city?

(a) Sir, the total amount spent on the High Tech Traffic Light System in Shillong City is Rs.1.19 Crore by the Department of Information Technology, Government of India.

(b) The reason for the non-functioning of this High Tech Traffic Light system?

(b) Sir, the reasons are -  
1) Damage of signal posts and theft of UPS battery,  
2) Synchronization, traffic loops, and signal timing were not operating due to erratic traffic flow.

### Load Shedding

**Shri JAMES K. SANGMA**

**Shri A. T. MONDAL**  
(Minister in-charge, Power)

\*25. Will the Minister in-charge, Power be pleased to state :-

(a) The number of hours and the timing of load shedding taking place in Shillong, Tura and the other District Headquarters?

(a) Sir, the timing and duration of load shedding are as follows :-

- i) Shillong - 4 hrs (2 hrs Day time & 2 hrs Night time on rotational basis).
- ii) Tura - 4.5 hrs (2.00 AM to 4:30 AM & 9.00 AM to 11:00 AM on rotational basis).
- iii) Williamnagar - 4.5 hrs (2:00 AM to 4:30 AM & 1:00 PM to 3:00 PM on rotational basis).
- iv) Nongpoh - 5 hrs (4:00 PM to 5:00 PM & 12:30 AM to 4:30 AM).
- v) Jowai - 5 hrs (1:00 PM to 2:00 PM & 12:30 AM to 4:30 AM on rotational basis).
- vi) Nongstoin - 5 hrs (02:30 AM to 4:30 AM, 10:00 AM to 11:00 AM & 3:00 PM to 5:00 PM).
- vii) Baghmara - 4.5 hrs (2:00 AM to 4:30 AM & 10:00 AM to 12:00 PM).

(b) How long will this load shedding continue?

(b) The load shedding will continue until the power availability improves.

**Buying of Power**

**Shri JAMES K. SANGMA**

\*26. Will the Minister <sup>3/c)</sup> Power be pleased to state the financial implication of Meghalaya Government to buy Power from outside the State?

**Shri A. T. MONDAL**  
**(Minister in-charge, Power)**

Sir, the expenditure against power purchase by Meghalaya Energy Corporation Limited (formerly MeSEB) is as follows :-

2005-2006 - Rs.182.60 crores.  
2006-2007 - Rs.240.73 crores.  
2007-2008 - Rs.203.19 crores.  
2008-2009 - Rs.201.63 crores.